

**HIGH COURT OF SIKKIM
GANGTOK**

No 64...../Confdl/HCS

Dated: 21.02.2024

NOTIFICATION

In exercise of the powers conferred by Section 32 of the Code of Criminal Procedure, 1973 the High Court of Sikkim hereby confers the powers of Magistrate of First Class upon Ms. Mahima Apchunna Randeep Rai, Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division, Pakyong District, with immediate effect.

By Order,

Sd/-
Registrar (Judicial Service)
High Court of Sikkim

Memo No. V(225) Confdl./HCS/ 10609-31

Dated: 21-2-24

Copy to:

1. Ms. Mahima Apchunna Randeep Rai, Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division, Pakyong District.
2. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
3. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
4. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
5. P.A. to Registrar General, High Court of Sikkim, Gangtok.
6. P.A to Registrar, High Court of Sikkim, Gangtok.
7. Central Project Coordinator, e-Courts, High Court of Sikkim, Gangtok.
8. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
9. Principal Secretary to the Hon'ble Chief Minister of Sikkim, Gangtok.
10. Advocate General, Government of Sikkim, Gangtok.
11. Chief Secretary, Government of Sikkim, Gangtok.
12. Secretary, Home Department, Government of Sikkim, Gangtok.

13. Principal District & Sessions Judge, Gangtok and OSD to the Hon'ble the Chief Justice.
14. All District & Sessions Judges.
15. Legal Remembrancer-cum-Secretary, Legal & Parliamentary Affairs Department, Government of Sikkim.
16. Member Secretary, Sikkim State Legal Services Authority.
17. Director, Sikkim Judicial Academy.
18. All Chief Judicial Magistrate-cum-Civil Judges (SD).
19. All Civil Judge-cum-Judicial Magistrates.
20. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok
21. President, Bar Association of Sikkim, Gangtok.
22. President, Namchi Bar Association, Namchi.
23. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
24. Notice Board
25. Guard file and.
26. File.



CENTRAL PROJECT COORDINATOR